

ITEM NO.10

COURT NO.9

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).15371/2012

(Arising out of impugned final judgment and order dated 22/03/2012
in WA No. 2287/2011 passed by the High Court of Madras)

MAHALAKSHMI CULTURAL ASSN.

Petitioner(s)

VERSUS

DIR.INSPECTOR GEN.OF POLICE & ORS.

Respondent(s)

(With appln. (s) for may refer to remarks and interim relief and
office report)

WITH

W.P.(C) No. 1060/2013

(With appln.(s) for directions and Office Report)

W.P.(C) No. 1061/2013

(With appln.(s) for directions Office Report)

W.P.(C) No. 1073/2013

(With appln.(s) for directions and Office Report)

W.P.(C) No. 859/2014

(With appln.(s) for exemption from filing O.T. and Office Report)

W.P.(C) No. 402/2014

(With appln.(s) for directions and Office Report)

SLP(C) No. 15568/2015(With appln.(s) for impleadment and appln.(s) for directions and
Office Report)W.P.(C) No. 200/2014

(With appln.(s) for directions and office report)

Date : 18/08/2015 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
 Mr. C.U. Singh, Sr. Adv.
 Mr. Sunil Fernandes, AOR
 Ms. Astha Sharma, Adv.
 Mr. Avishkar Singhvi, Adv.
 Mr. Amit Bhandari, Adv.

Mr. Shyam Diwan, Sr. Adv.
 Mr. R. Thirumala, Adv.
 Mr. Ashok K. Mahajan, AOR

Mr. A. Radhakrishnan, AOR (Not Present)

Mr. V. Balachandran, AOR

For Respondent(s) Mr. Rakesh Dwivedi, Sr. Adv.
 Mr. Subramonium Prasad, Sr. Adv.
 Mr. B. Balaji, AOR
 Mr. Rakesh Sharma, Adv.
 Ms. R. Shase, Adv.

Mr. S. Udaya Kumar Sagar, Adv.
 Mr. Krishna Kumar Singh, Adv.

Mr. Balaji Srinivasan, AOR

UPON hearing the counsel the Court made the following
 O R D E R

SLP(C) No.15371/2012 (Mahalakshmi Cultural Assn. v. Dir.
 Inspector Gen. of Police & Ors.)

On 13th August, 2015, it was stated by learned counsel for the petitioner in SLP(C) No.15371/2012 that he has received telephonic instructions that the petitioner has already been acquitted in the trial. He further stated that he would like to confirm the instructions that he has received. Under the circumstances, the matter was adjourned for today.

Today, learned counsel for the petitioner confirms that the trial court passed an order on 11th October, 2014 acquitting the petitioner in the prosecution launched by the respondents. The prosecution case was that the members of the petitioner were indulging in Mangatha "ulle, velliye" by betting money for profit. There is no allegation whatsoever that the members of the petitioner or other persons were playing rummy (13 cards) in the premises of the petitioner.

Under the circumstances, Dr. A.M. Singhvi, learned senior counsel appearing for the petitioner says that since the prosecution was not based on the petitioner or any of its members playing rummy (13 cards), he would like to withdraw the writ petition that was filed before the Madras High Court being WP No.21620 of 2011. We permit him to withdraw the writ petition.

Since the writ petition is dismissed as withdrawn, the observations made by the High Court in the writ petition or in the writ appeal filed by the State do not survive.

The special leave petition is dismissed as infructuous.

W.P. (C) No.1060/2013, 1073/2013, 402/2014, 200/2014 and
SLP(C) No.15568/2015

Learned counsel for the petitioner(s) seek permission to withdraw the petitions.

Permission granted.

The petitions are dismissed as withdrawn.

W.P. (C) No.1061/2013

I.A. No.3 for substituting the name of the petitioner, i.e, M/s. Darkhorse Farm & Land Developers Pvt. Ltd. to Vidura Games Private Limited is allowed.

Learned counsel for the petitioner seeks permission to withdraw the petition.

Permission granted.

The petition is dismissed as withdrawn.

W.P. (C) No.859/2014

No one appears on behalf of the petitioner.

The petition is dismissed for non-prosecution.

In all the matters, pending applications are disposed of.

(SANJAY KUMAR-I)
COURT MASTER

(JASWINDER KAUR)
COURT MASTER